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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP. No 9/397-398/NCLT/AHM/2016(New)
C.P. No. 46/397-398/CLB/MB/2010(Old)**

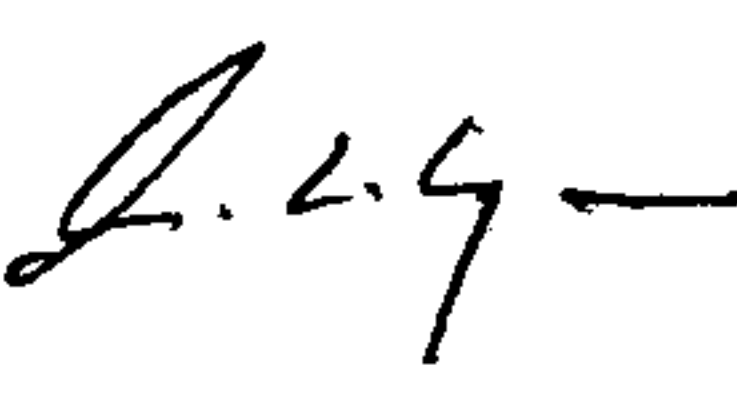
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017**

Name of the Company: Rajesh Patil
V/s.
Moonshine Films Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|----------------------------|-----------------------|---|
| 1. | RAHUL GAJERA (Advocate) | ADVOCATE Adv | |  |
| 2. | | | | |

ORDER

Learned Advocate Mr. Rahul Gajera i/b Learned Advocate Mr. S. Suriyanarayanan present for Petitioner. None present for Respondents.

Learned Counsel for Petitioner sent letter for adjournment on the ground that SLP is coming for final hearing before the Hon'ble Supreme Court.

List the matter 04.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of August, 2017.